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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. (I.B) No. 120/9/NCLT/AHM/2017**


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017**

Name of the Company: TVS Interconnect Systems Pvt Ltd.  
V/s.  
ORG Informatics Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy  
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Amrita A Patel	Adv.	Respondent	
2.	NANDISH CHUDGAR	ADV	PETITIONER	Nandish


**ORDER**

Learned Advocate Mr. Nandish Chudgar i/b Nanavati & Associates present for Operational Creditor/Petitioner. Learned Advocate Ms. Megha Jani present for Respondent.

Objections filed.

At request of learned Counsel for petitioner.

List the matter on 24.11.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 13th day of November, 2017.